

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 218

(IB)-1781(ND)2018

**IA-4507/2020 IA-4508/2020 IA/4461/2020, IA/4491/2020,
IA/5247/2020 IA/4412/2020 IA2365/2021, IA-2366/2021, IA-
2286/2021 & IA2275/2021 and IA/2167/2021, IA/2074/2021**

IN THE MATTER OF:

Indu Kumar & Ors.

... **Applicant/Petitioner**

Versus

M/s. Saha Infratech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 23.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Ashish Makhija, Richa Singh for RP
Mr. Krishnendu Dutta, Sr Adv; Mr. Raghavendra Mohan Bajaj, and Agnish
Aditya Advocates for Applicants (IA 2365 and 2366 of 2021
Adv Anuj kr. Pandey (On behalf of Resolution Professional)
Mr. Virender Ganda Sr. Adv, Mr. Atul Sharma Adv, Mr. Rudreshwar Singh
Adv, Mr. Vishal Ganda Adv, Mr. Kamal Gupta Adv, Ms. Renuka Iyer, Adv,
Mr. Dev J Roy Adv, Mr.ra Adc, for ACRE
Mr. Pramod Kumar Dubey Sr. Adv, Mr. Kushank Sindhu, adv, Mr. Koustubh
Chouhan Adv, Mr. Anand Shankar Jha for IDBI

ORDER

IA-2275/2021, IA-2286/2021: Heard Ld. Counsel appearing for the RP.

List these IAs on 2nd August, 2021 for file the reply on behalf of the Petitioner.

IA-4507/2020, IA-4508/2020, IA/4461/2020, IA/4491/2020,

IA/5247/2020, IA/4412/2020, IA-2365/2021 & IA-2366/2021:

List these IAs along with these IAs IA-2275/2021, IA-2286/2021 on that day

i.e. 2nd August, 2021.

Ginni



IA 2167/2021 & IA-2074/2021: Ld. Counsel for the RP submits that IA-2167/2021 & IA-2074/2021 have already been disposed off on 21.05.2021. So these two applications are wrongly listed.

- Sol -
(L. N. GUPTA)
MEMBER (T)

- Sol -
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)